

MOST URGENT

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001.

No.HHC/VIG/LOK ADALAT/98- *18543*
Dated:- Shimla the *27*th June, 2017.
28

From

The Registrar (Rules)
High Court of Himachal Pradesh,
Shimla-171001.

To

All the Judicial Officers
in the State of Himachal Pradesh.

Subject:- Holding of National Lok Adalat- instructions therefor.

Sir,

As you are aware that National Lok Adalat is scheduled to be held on 8.7.2017 in all the Subordinate Courts in Himachal Pradesh as per the directions of the National Legal Services Authority (NALSA), New Delhi.

I have, therefore, been directed to request you to hold National Lok Adalat on the aforesaid date in your court despite the fact that some of the Judicial Officers posted in summer zone, may be on vacation.

Please acknowledge receipt hereof.

Yours faithfully,

Virender Sharma
(Virender Sharma)
Registrar (Rules)

Endst. No. HHC/VIG/LOK ADALAT/98- *18544-45* Dated Shimla the *27*th June, 2017.
28

Copy forwarded to:-

1. The Member Secretary, H.P. State Legal Services Authority, Kasumpti, Shimla-171009 for favour of information, please.
2. The Section Officer (Computer), H.P. High Court Shimla with the request to upload the aforesaid instructions on the official website of High Court of Himachal Pradesh, Shimla-171001.

Virender Sharma
Assistant Registrar (Vigilance)